NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 379/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Splendor complex co-operative housing soc.

Oberoi splendor flat owners association and ors.

SECTION OF THE COMPANIES ACT: 7(7) & 213 of the Companies Act, 2013.

S. No.

NAME

SS. Ajit Anekar VAhrozale-fer Asmini Kandelydenka Peditione Selv mehenkanjige Schroule Plb manen Soyhen! fer Responluts

ORDER CP 379/7(7) & 213/NCLT/MB/MAH/2017

At request of the parties, list this matter on 05.12.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)